

COURT NO.4 SECTION
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SECTION III-A

Civil Appeal No(s). 8128/2003

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SHARAMIK UNION KRISHI KARMACHARI SABHA

Respondent (s)

(Only I.A. No. 137124/2017 for Impleadment to be listed before the Hon'ble Judge in chamber)

Date : 11-01-2018 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR
[IN CHAMBER]

For Appellant(s)

Mr.Varinder Kr. Sharma, Adv.
Mr.R.D.Rathore, Adv.
Mr.Vinay Rajput, Adv.
Ms.Suman Rani, Adv.
Dr.Kailash Chand, Adv.
Mr.Ravi Prakash Mehrotra, AOR

For Respondent(s)

Mr.Ranjit B. Raut, Adv.
Mrs.Surbhi Kapoor, Adv.
Mrs.Bina Gupta, AOR

UPON hearing the counsel the Court made the following
O R D E R

Let the application for impleadment be listed along with appeal before the Court.

(Ashok Raj Singh)
Court Master

(Kailash Chander)
Court Master